NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 111(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016 ADJOURNED TO:

NAME OF THE COMPANY: M/s. Rakesh Projects Pvt. Ltd. & ors. V/s. M/s. Brys Projects Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
J.	Milan Sign M	gi. Acu.	Applicant (implement)	
	Arpita Yadan		R-5	\$D
3.	U	wel Advocate	R-4+6	SAR
4.	Paville	e Advocate	Pehkoner	Person
	3 ngh			. N.

ORDER

Learned counsel for the petitioner and learned counsel for the respondent Nos. 4,5 & 6 are present. Learned counsel for the petitioner has filed an application for the impleadment in the matter. Pleadings are completed in the said application.

List on 03.11.2016 for arguments.

(R.Varadharajan)

S91-

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

SdI-